

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/250/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	R. Srikanth Reddy
UNDER SECTION	121 of IBC

**ORDER**

**Present:** Ld. Counsel Ms. GVL Meghana for the Petitioner.

Ld. Counsel Mrs. Srilatha for the Respondent No.1.

Let counter be filed within 7 days by the Respondent and thereafter rejoinder if any, within next 7 days by the Petitioner. **Matter is adjourned to 31.05.2025.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**